

Government of Jammu and Kashmir
Civil Secretariat, Revenue, (Haj & Auqaf) Department
Srinagar/Jammu.
Notification
Srinagar, the 1st June, 2018

SRO 246 In exercise of the powers Conferred by Section 7 of the Jammu and Kashmir Wakaf Act, 2001 and in partial modification of Notification SRO-457 dated 24th Oct, 2013 and Notification SRO-169 dated 04.06.2015, the Government hereby nominate the following persons as members of the Jammu and Kashmir State Wakaf Council :-

S.No	Member nominated
1.	Mr. Mohammad Yousuf Bhat, Hon'ble MLA Shopian in place of Mr. Mohammad Khalil Band, Hon'ble MLA Pulwama.(Now Hon'ble Minister).
2.	Mr. Sheikh Shakil Ahmed, Advocate, J&K High Court, in place of Mr. Abdul Ghani Dar, Advocate Rajpura Pulwama, (Now expired).

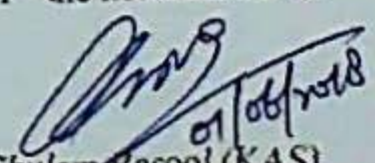
* Secretary to Government, Department of Law, Justice & Parliamentary Affairs, shall be special invitee/legal advisor to the Council

By order of the Government of Jammu and Kashmir

Sd/-
Shahid Anayatullah (IAS)
Commissioner/Secretary to Government
(Haj & Auqaf) Revenue Department
Dated: -01-06-2018

No:-Rev/Auq/72/2013
Copy to the:-

1. All Hon'ble Members of J&K State Waqaf Council.
2. All Financial Commissioners, J&K Government.
3. All Principal Secretaries, to the Government.
4. Principal Secretary to the Hon'ble Governor, J &K, Srinagar.
5. Principal Secretary to the Hon'ble Chief Minister, J&K, Srinagar.
6. Divisional Commissioner, Jammu/Kashmir.
7. All Deputy Commissioners.
8. All Head of the Departments, J&K, Govt.
9. Special Secretary to the Hon'ble Chief Secretary.
10. Director Information, J&K, Government, Srinagar, with the request to kindly publish the notification in the next of issue of local dailies in English and Urdu versions.
11. Special Officer Auqaf, J&K, Srinagar
12. Pvt. Secretaries to all Hon'ble Ministers/ Hon'ble MOS for information of the Hon'ble Ministers/Hon'ble MOS
13. All Administrators/Chairman Tehsil Auqaf Committee/Special Officer Auqaf.
14. General Manager, Government Press, J&K, Srinagar, for publication of the notification in the next ordinary issue of Government Gazette


Ghulam Rasool (KAS)
Deputy Secretary to Government
Revenue Department